

quires a strong political direction for increased investments in children more efficient application of resources, decentralized delivery mechanisms, use of available low-cost technological and organizational options, including the informal sectors. The response of governments to reduced resources on account of adverse economic factors should take into account its social impact on children, particularly from low income groups, in order to ensure that services for them do not fall below the essential level.

7. *Social Communication*

A favourable climate for the development of the child should be created by disseminating information related to the survival, development and protection of children, meaningfully, widely and rapidly. Community resources and community organizations in the region should be used more effectively, and strengthened, in both the traditional and modern sectors.

8. *Food Security*

Member countries should coordinate their food and agricultural policies to ensure access to adequate food for all people in the region.

9. *Cooperation for Self-reliance*

Member countries should initiate measures towards regional self-reliance in child-related areas like production of essential drugs and vaccines, sharing of technology and experience and collaborative research.

10. *Rights of the Child*

The SAARC member countries should provide for an early conclusion of the Convention on the Rights of the Child at the UN Human Rights Commission.

11. *Collaboration for Peace*

Successful action for children can be achieved only in an environment of peace in the region. Member governments should promote mutual understanding, reduce spending on armament and increase in-

vestment in child development.

B. Besides, a number of other recommendations were made in the fields of (a) Enriching the Mother-Child Life-Cycle (related to the female child, the adolescent girl, conception to birth, infancy, early childhood, primary school age); (b) Improving the Environment (related to physical environment, social environment).

Malaria and Filariasis Eradication Programme

1517. SHRI M. VINCENT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the present set up of Malaria and Filariasis Eradication programmes and procedures is functioning satisfactorily; and

(b) if not, whether Government propose to set up any other agency for the above purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTER OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) Does not arise.

Last Hour Rush to Seoul Asian Games

1518. SHRI M. VINCENT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there was a last hour rush to Seoul Asian Games by people who were not scheduled to comprise the group at Government expenses;

(b) what was the total funds spent on the participants and non-participants; and

(c) whether the amount so spent on non-participants is proportional to the amount spent on participants and the number of entry made by the sportsmen?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE